

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.12.2021 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 77 of 2021	Ram Avtar Khandelwal Vs. Kamal Kunj Developers Pvt. Ltd. & Ors.	Naresh Kumar Sejvani	

For Directions

2.	Comp. App (AT) (Ins) No. 923 of 2020	Ceasefire Industries Pvt. Ltd. Vs. Cambay SEZ Hotels Ltd.	Keith Varghese	
3.	Comp. App. (AT) (Ins) No. 973 of 2020	Boldrocchi India Pvt. Ltd. Vs. EPC Construction India Ltd. & Anr.	Puja Jain	
4.	Comp. App. (AT) (Ins) No. 04 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	Sumit Kansal-R1 Senu Nizar-R2
5.	Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh Ajay Gupta Nishant BishnoiR2,3 Tanushree Sogani-R4 Kunal Kanungo
6.	I.A. No. 1111 of 2020 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	Anand M. Mishra
7.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal

For Admission (Fresh Cases)

8.	Comp. App. (AT) No. 130 of 2021	Manish Padwal Gopal Vs. Registrar of Companies, Mumbai	Harsh Kesharia	
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9.	Comp. App. (AT) No. 159 of 2021	Jayanand Salgaonkar Vs. Sumangal Press Pvt. Ltd. & Ors.	Gaurav Goel	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors. With	Atul Shanker	Nakul Sachdeva-R1
11.	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd.	AAkarshan Sahay	Arijit Mazumdar
12.	Comp. App. (AT) (Ins) No. 634 of 2021	Pradhan A.S. Logistics Pvt. Ltd. Vs. Transafe services Ltd. & Anr.	Ankur Singhal	Anil Agarwal Nipun Gautam-R1
13.	Comp. App. (AT) (Ins) No. 727 of 2021	Global Enterprise Logistics Pte. Ltd. Vs. Vivek Shukla & Anr.	Divyanshu Rai	Shohit Chaudhry-R1
14.	Comp. App. (AT) (Ins) No. 769 & 770 of 2021	Insolvency and Bankruptcy Board of India Vs. Aditya Kumar Proposed IRP of Adjoin Built & Developers Pvt. Ltd.	Vikas Mehta	Aditya Kumar-R1
15.	Comp. App. (AT) (Ins) No. 771 of 2021	Uniexcel Limited Vs. Uniexcel Developers Pvt. Ltd	Rachit Batra	
16.	Comp. App. (AT) (Ins) No. 859 of 2021	Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd.	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal
17.	Comp. App. (AT) (Ins) No. 937 of 2021	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	M V Kini Mohd. Azeem Khan	Rajesh Srivastava-R2
18.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4
19.	Comp. App. (AT) No. 98 of 2021	Sudhir John Horo Vs. Ideaworks Design & Strategy Pvt. Ltd. & Ors.	Karan Malhotra	Pallavi Kumar Vimal Kirti Singh Biddhant Puri-R1,2 & 5

For Hearing

20.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2
21.	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr.	Samrat Sengupta	Ankur Mittal-R1 Pooja Mahajan-RP Bishwajit Dubey-R2 S. Banerji
22.	Comp. App. (AT) (Ins) No. 1130 of 2020	Kotak Mahindra Bank Ltd. Vs. Liquidator (P.S. Ajit Singh and Co. Automotives Pvt. Ltd.)	Rajiv R. Raj	Vishakha Gupta GS Pandey Rohit Sehgal
23.	Comp. App. (AT) (Ins) No. 264 of 2021	Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd.	Naveen Kumar	Pankaj Jain
24.	Comp. App. (AT) No. 56 of 2020	Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr.	Ajay Garg	P.S. Singh-R1 Kamalkant Jha
25.	Comp. App. (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	Ajay Garg-R1 & R2 Kartikeya Goel
26.	Comp. App. (AT) No. 17 of 2021	Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs	Gaurav H Sethi	Sanjiv Kumar Jain Ankit Shah

02:00 PM**For Hearing**

27.	Comp. App. (AT) No. 106 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr.	Anuradha Dutt	Kumar Anurag Singh Zain A. Khan-R1 Vishal Ganda-R2
		With		
28.	Comp. App. (AT) No. 113 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Ors.	Anuradha Dutt	Suman Jyoti Khaitan Sameer Sagar Shruti Gupta-R1-R3 Kumar Anurag Singh- R4 Ashish Aggarwal-R5 Anuj Shah-R6

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar